GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA UNSTARRED QUESTION No. 722

ANSWERED ON 25TH JULY, 2025

ATMANIRBHAR BHARAT ABHIYAAN- VOCAL FOR LOCAL IN FOOD PROCESSING SECTOR

722. SHRI R. DHARMAR

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state that:

- (a) whether Government has taken any initiative for Atmanirbhar Bharat Abhiyaan- Vocal for Local in Food Processing Sector;
- (b) if so, the details thereof, State-wise especially in Tamil Nadu;
- (c) whether Government is helping the micro enterprises in the challenges faced by them;
- (d) if so, the details thereof;
- (e) whether Government has any proposal for capacity building and entrepreneurship development for micro enterprises working in the field of food processing; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) & (b): As part of Atmanirbhar Bharat Abhiyaan - Vocal for Local Initiative in food processing sector, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country including Tamil Nadu. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector.

A total of 1,44,517 loans have been sanctioned to eligible applicants for credit linked subsidy across the country out of which 15,828 loans have been sanctioned for the State of Tamil Nadu till 30th June, 2025. The State-wise loans sanctioned including for State of Tamil Nadu are at **Annexure-I**.

- (c) & (d): The PMFME scheme is designed to address the challenges faced by the micro enterprises. The scheme aims to enhance the competitiveness of new and existing micro food processing enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The details of financial assistance available to Micro Food Processing Enterprises under PMFME Scheme are at **Annexure-II**.
- (e) & (f): The Capacity Building component of the PMFME Scheme envisages Food Processing Entrepreneurship Development Program / Training for all applicants recommended by District Level Committee (DLC) for availing credit linked subsidy and also training to Self Help Group (SHG) beneficiaries of Seed Capital engaged in food processing activities.

Under the Scheme, 1,11,873 beneficiaries have been trained as on 30th June, 2025 as per the PMFME training portal updated by the respective States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 722 FOR ANSWER ON 25.07.2025 REGARDING "ATMANIRBHAR BHARAT ABHIYAAN-VOCAL FOR LOCAL IN FOOD PROCESSING SECTOR"

Details of State-wise loans sanctioned for credit linked subsidy under PMFME scheme till 30^{th} June, 2025

Sl. No	State	Loan Sanctioned (Nos.)
1	Andaman And Nicobar Islands	18
2	Andhra Pradesh	7248
3	Arunachal Pradesh	112
4	Assam	3353
5	Bihar	25349
6	Chandigarh	5
7	Chhattisgarh	1050
8	Dadra And Nagar Haveli And Daman And Diu	11
9	Delhi	299
10	Goa	116
11	Gujarat	780
12	Haryana	1453
13	Himachal Pradesh	1883
14	Jammu And Kashmir	1577
15	Jharkhand	3771
16	Karnataka	6739
17	Kerala	6978
18	Ladakh	86
19	Lakshadweep	0
20	Madhya Pradesh	9910
21	Maharashtra	24380
22	Manipur	301
23	Meghalaya	209
24	Mizoram	43
25	Nagaland	393
26	Odisha	2239
27	Puducherry	179
28	Punjab	2795
29	Rajasthan	1145
30	Sikkim	62
31	Tamil Nadu	15828
32	Telangana	7005
33	Tripura	211
34	Uttar Pradesh	17818
35	Uttarakhand	929
36	West Bengal	242
	Grand Total	144517

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 722 FOR ANSWER ON 25.07.2025 REGARDING "ATMANIRBHAR BHARAT ABHIYAAN-VOCAL FOR LOCAL IN FOOD PROCESSING SECTOR"

The details of financial assistance available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). Capacity Building: The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.
